

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 114
CP No. 11/55(3)/JPR/2023
Under Section 55(3) of
Companies Act, 2013

In the matter of:

The Mewar Sugar Mills Pvt. Ltd.

...Petitioner

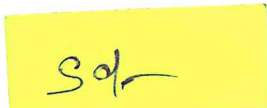
**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -


For the Petitioner : Puneet Maheshwari, Adv.
For the ROC : Pooja Singh, JTA

ORDER

Heard Mr. Puneet Maheshwari, Adv. appearing on behalf of the petitioner who submits that he has recently been engaged in this matter and seeks time to file Vakalatnama. Ms. Pooja Singh, JTA appearing on behalf of the RoC, Jaipur submits that reply has been filed. List the matter for further consideration on 13.06.2024.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

May 16, 2024